

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 101/2006
OA 2616/2004

New Delhi, this the 22nd day of August 2006

HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)
HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)

Shri B.P. Kaushik
S/o Sh. S.D. Kaushik
R/o B-7/27-28, Ground Floor,
Rohini-35.

... Applicant.

(By Advocate Shri C.P. Gheho)

VERSUS

(1) Sh. Rakesh Mehla
Principal Secretary, Department of
Health & Family Welfare, Govt. of NCT of Delhi,
Delhi Govt. Secretariat, Players Building,
I.P. Estate, New Delhi.

(2) Dr. Vivek Bhushan
The Executive Officer
A to U Tibbia, College of Allied units,
Govt. of NCT of Delhi, Karol Bagh,
New Delhi - 110005.

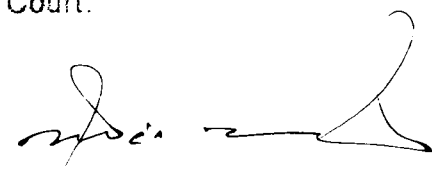
... Respondents.

(By Advocate Ms. Simran for Mrs. Avnishi Ahlawat)

O R D E R (ORAL)

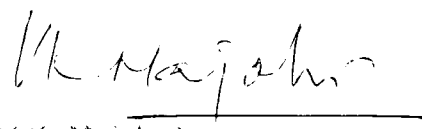
By Mr. V.K. Majotra, Vice-Chairman (A).-

Vide order dated 31.7.2006, Hon'ble High Court in Writ Petition (C) 12048-50/2006 & CM 9213/2006 has granted stay against the Contempt Proceedings herein. In this backdrop, present proceedings are dropped and notices to respondents are discharged with liberty to applicant to revive the same, if necessary, on vacation of stay or passing of final orders by the Hon'ble High Court.



(Mukesh Kumar Gupta)
Member (J)

/gkk/



(V.K. Majotra)
Vice-Chairman (A)